

**GOVERNMENT OF INDIA**  
**MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**  
**RAJYA SABHA**  
**QUESTION NO 30.11.2009**  
**ANSWERED ON**  
**MPLAD SCHEME IN SC ST DOMINATED AREAS .**

1184

SHRI BALAVANT ALIAS BAL APTE

Will the Minister of COAL AND STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state :-

- (a) whether adequate amount has not been spent for development of scheduled castes and scheduled tribe dominated areas under MPLAD scheme;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether Government is considering to review the guidelines in this regard; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) MINISTRY OF COAL AND STATISTICS & PROGRAMME IMPLEMENTATION

(SHRI SRIPRAKASH JAISWAL)

(a)&(b) The provision for Members of Parliament to recommend works for the development of areas inhabited by SC/ST was introduced for the first time in the Guidelines in November, 2005. As per these guidelines, the MPs are to recommend every year such works costing at least 15% of MPLADS fund for areas inhabited by Scheduled Caste population and 7.5% for areas inhabited by Scheduled Tribe population. The district authorities are responsible for enforcing these provisions relating to the SC and ST areas. The Ministry has not received any information regarding adequate amount not being spent for the development of scheduled castes/scheduled tribe dominated areas.

(c)&(d) The Ministry of Statistics & Programme Implementation has already issued instructions to the district authorities that in case any constituency does not have adequate SC/ST population, the concerned Nodal District Authority, may seek exemption from the Ministry. There is no proposal to review this guideline at present.